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tho answer books. The revised result sheet is countersigned by the officer designated for this purpose by the Board.

(e) No, Sir There is no provision for it in the Examination Bye-Laws of the Board.

Demand by India_n Olympic Association ior five per cent reservation i,, Government jobs

1779. SHRI SURESH KALMADI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- (a) whether it is a fact that Indian Olympic Association has demanded five per cent reservation for sports persons in Government jobs; and
- (b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes. Sir.

(b) The matter is under consideration.

Revamping of metre gauge Network

1780. SHRI J. P. JAVALI Will the Minister of RAILWAYS be pleased to state:

- (a) whether as part of programme for revamping of metre gauge net work, Bangalore-Miraj line is being included for implementation in 1989-90; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MA-DHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

लंदन स्थित "इंडिया हाउस" में शिवाजी भौर लोकमान्य तिलक के चित्रों का लगाया जाना

to Questions

1781. श्री सत्य प्रकाश मालवीय: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या लन्दन स्थित भारतीय के स्वागत सम्मेलन कक्ष से पिछले वर्ष मरम्मत के लिए उतारे गये शिवाजी ग्रीर लोकमान्य तिलक के चित्रों को वहां पून: लगा दिया गया है; भीर
- (ख) यदि हां, तो इन चित्रों को कब लगाया था और यदि नहीं, तो उन्हें वहां कब तक लगा दिया जायेगा?

विदेश मंत्री (श्री पी० वी० नर्रासह राव): (क) ग्रीर (ख) छत्रपति शिवाजी ग्रौर लोकमान्य तिलक की तस्वीरें दिस-म्बर, 1988 में मरम्मत सफाई आदि के बाद फिर से दीवार पर लगा दी गई हैं। ये तस्वीरें हाई कमीशन के प्रथम तल पर स्थित जवाहर लाल नेहरू हाल में टंगी हुई हैं।

Claim for share of the tax by National **Airports Authority**

1782. SHRI SYED SIBTEY RAZI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state •

- (a) whether it is a fact that the National Airports Authority has claimed its share of the tax to be collected from the passengers going abroad;
- (b) whether it is also a fact that the Planning Commission has opined that this tax could not be shared with any Public Sector Undertakings; and
- (c) if so, what action Government have taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATTL): (a) Yes, Sir.